

List of Stakeholders of Pinky Shipyards Private Limited (in Liquidation) (modified)													
Claims received from Stakeholders as on January 12, 2020													
Modified as on August 17, 2023													
OPERATIONAL CREDITORS - FORM C													
OPERATIONAL CREDITORS-Contractors/Suppliers/Consultants - FORM C Received													
The Public Announcement called for submission of proof of claims from Operational Creditors in FORM C as stipulated in Regulation 17. Till 12.01.2020 the undersigned Liquidator has not received any claims from the Operational Creditors of the Corporate Debtor.													
Sr. no.	Details of the Stakeholders		Claimant (Secured/unsecured/contingent)	Date of Claim	Amount Of Claim Received (Rs.)			Amount Of Claim Admitted (Rs.)			Proofs Admitted or Rejected in Part, and the Proofs Wholly Rejected	Whether Security Interest Relinquished	Details of Security Interest
	Name	Address			Principal (a)	Interest (b)	Total (a+b)	Principal (a)	Interest (b)	Total (a+b)			
A.	Operational Creditors												
1	Mormugoa Port Trust	Mormugoa Port Trust, Main administrative office Bldg. Headland Sada, Vasco Da Gama, Goa - 403 804	Unsecured	09-01-2020	2,82,90,568.00	33,87,352.00	3,16,77,919.00	2,82,90,568.00	33,87,352.00	3,16,77,919.00	Fully admitted	-	-
2	Godwin Ship Repairs (Refer Note - J)	H. No. 184, Mangor Hill, Vasco Da Gama, Goa - 403 802	Unsecured	22.12.2020	25,79,437.00	80,54,236.00	1,06,33,673.00	Nil	Nil	Nil	Not Admitted	-	-
3	Employees State Insurance Corporation (Refer Note - J)	Recovery Officer, Office of the Recovery Officer (Regional Office), Employees State Insurance Corporation, Ministry of Labour & Employment, Government of India, Panchdeep Bhavan, EDC Plot No. 23, Patto, Panaji, Goa - 403 001	Unsecured	31-12-2020	1,63,136.00	-	1,63,136.00	Nil	Nil	Nil	Not Admitted	-	-
Total					3,10,33,141.00	1,14,41,588.00	4,24,74,728.00	2,82,90,568.00	33,87,352.00	3,16,77,919.00			
Workmen / Employees - FORM E Received													
Employee- Form E													
III	The Public Announcement called for submission of proof of claims from Employees in FORM E as stipulated in Regulation 19. Till 12.01.2020 the undersigned Liquidator has not received any proof of claim from the Employees of the Corporate Debtor.												

IV

(C)

Workmen- Form E

	The Public Announcement called for submission of proof of claims from Workmen in FORM E as stipulated in Regulation 19. Till 12.01.2020 the undersigned Liquidator has not received any proof of claim from the Employees of the Corporate Debtor.												
	Authorised Representative of Workmen and/or Employees - FORM F Received												
V	The Public Announcement called for submission proof of claims from Authoritative Representative of Workmen and/or Employee in FORM F as stipulated in Regulation 19. Till 12.01.2020 the undersigned Liquidator has not received any claims from the Authorised Representative of Workmen and/or Employees. The following claims were received after last date.												
Sr. no.	Details of the Stakeholders		Claimant (Secured/unsecured/contingent)	Date of Claim	Amount Of Claim Received (Rs.)			Amount Of Claim Admitted (Rs.)			Proofs Admitted or the Proofs Wholly Rejected	Whether Security Interest Relinquished	Details of Security Interest
	Name	Address			Principal (a)	Interest (b)	Total (a+b)	Principal (a)	Interest (b)	Total (a+b)			
1	Mr. A.G. Shaikh, Authorised Representative of Employees and Workmen (Refer Note - I)	Classic Apts, Flat No. 4, 4th Floor, Pixeam Dongri, Vasco da Gama, Goa - 403 802	Unsecured	19-03-2020	1,06,92,762.00	-	1,06,92,762.00	Nil	Nil	Nil	Not Admitted	-	
	Total				1,06,92,762.00	-	1,06,92,762.00	-	-	-			
VI	Claims by Stakeholders other than Operational, Financial and Employee/Workman - FORM G Received												
	The Public Announcement called for submission of proof of claims from a person claiming to be a Stakeholder, other than Financial Creditor, Operational Creditor or Workmen or Employee in FORM G as stipulated in Regulation 20. Till 12.01.2020 the undersigned liquidator has not received any claims from any such person.												
	Notes												

	<p style="text-align: center;">1</p>	<p>During the liquidation process, the Liquidator has received following claims from the creditors after due date of submission of claim:</p> <ul style="list-style-type: none"> a) Employees and Workmen of Corporate Debtor on March 19, 2020 in Form F. b) Canara Bank Limited on August 28, 2020 in Form D. c) Bank of Baroda on November 18, 2020 in Form D. d) Godwin Ship Repairs on December 22, 2020 in Form C and e) Employees State Insurance Corporation on December 31, 2020 in Form C. <p>Since, the above mentioned claims were received after the due date, the Liquidator filed an application in I.A. 265/2021 before the Hon'ble NCLT, Mumbai Bench on February 02, 2021 ("Modification of List of Stakeholders Application") inter-alia seeking directions from Adjudicating Authority with respect to claims received from the creditors after the due date of submission of claim.</p>
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